## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

ONNUMBER

**PETITION NUMBER** 

: TCP/7/2016

NAME OF THE PETITIONER(S)

: Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S)

: Srivari Mutual Benefit Finance Limited & 7 Others

**UNDER SECTION** 

: 634A

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION FOR WHOM

D. CHANDRAGUPTA

Counsel for Ry

D. ch

PRIYADARSHINI N

Akhil Jain

Coursel for Appliants)

Perioder

## <u>ORDER</u>

Counsel for both the parties present and prayed for time for making final submissions. Put up on 17.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ)

MEMBER (JUDICIAL)